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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**MA 01/424(3)/NCLT/AHM/2017
In C.P. No. 7/397-398/CLB/MB/2015**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017**

Name of the Company: Nileshkumar Narayanbhai Panchal
V/s.
Jap Agro Foods Pvt. Ltd. & Ors.

Section of the Companies Act: Section 634A of the Companies Act, 1956 r.w.
Section 424(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Vaibhavi Parikh	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Ms. Vaibhavi Parikh i/b Learned Advocate Mr. Pavan Godiawala present for petitioner. None present for Respondents no. 1 to 3.

At request of Learned Counsel for Petitioner.

List the matter on 03.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of September, 2017.